

CAUSE – LIST 29.03.2016

S.No	NAME OF MEDIATORS Shri/Smt/Ms. (Advocate's)	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE P/etitioner's	NAME OF ADVOCATE Respondent's
01.	Shri M D Vaishnav , Retd. Session Judge	S B C.M.A. 1401/2015, Smt. Suchitra @ Pinki / Pratap Singh @ Babulal	Mr.Rajesh Shah	Mr. R S Chundawat Mrs. R R Kanwar
02.	Shri M D Vaishnav , Retd. Session Judge	S.B. Civil Tr.Pet . No. 16/2016, Smt. Suman V/s Satya Narayan	Mr. Vishal Sharma	-----
03.	Shri B S Sandhu , Advocate	S.B.Crl. Misc. Bail Appl. No.10577/2015, Shankuntla & Ors/ State	Mr. Sunil Mehta	Mr. Sushil Solanki
04.	Shri Prashant Sharma,Retd;D.J.& Adv.	D B C.M.A. 2302/2015, Smt. Nirmla / Ravindra Kumar	Mr. B K Bhatnagar Mr. Sheetal Kumbhat	Shri Bhimkant Vyas
05.	Shri Rajendra Dadhich,Advocate	S B C.M.A. 1148/2011, Malu Ram / Prabhati @ Kamla	Mr.Rakesh Arora	Mr.Vikas Bijarnia
06.	Shri Prashant Sharma,Retd;D.J.& Adv.	S B C.M.A. 364/2008, Smt. Sharda / Kana Ram	Mr. Rajesh Shah	Shri Pradeep Shah
07.	Shri Manish Sisodia,Advocate	S B C.M.A. 1328/2009, Ambalal / Smt. Shakuntla	Mr. O P Mehta	Shri B L Choudhary
08.	Smt. Meena Kothari,Advocate	S.B.C.M.A.No.480/2011, Manju Devi V/s Mali Ram	Mr. V N Kalla	Mr.Devendra Mahalana
09.	Smt.Suman Porwal , Advocate	S B C.M.A. 1229/2009, Smt. Veerpal Kaur / Rajvendra Singh	Mr. M S Soni	Dr. Sachin Acharya
10.	Smt.Suman Porwal , Advocate	S B C.M.A. 699/2010, Ved Prakash / Smt. Anita	Mr. Dhanesh Saraswat	Mr. R S Choudhary
11.	Shri J K Bhaiya,Advocate	S B C.M.A. 1023/2005, Bhiya Ram / Smt. Bimla	Mr. M S Soni	Mr. R S Choudhary

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01.	Shri B S Sandhu , Advocate	S B C.M.A. 329/2012, Smt. Kiran Soni/Rajeev Kumar	Mr. V K Bhadu	Mr. Hemant Jain
02.	Smt. Meena Kothari,Advocate	S.B.C.W Pet. 755/2014, Ram Chandra V/s Appellate Rent Tribunal,Jaisalmer	Mr. Rajesh Choudhary	Mr. Arjun Purohit
03.	Smt. Meena Kothari,Advocate	S B C.M.A. 1967/2011, Ratan lal/ Smt. Sita	Mr. R S Chundawat	Mr. -----
04.	Dr.Pramila Acharya Advocate	D.B.Civil Spe.Appeal No.1130/2015, Sunil Solanki V/s Mohan Lal & Ors	Mr. D N Yadav	Mr. D. P. Dhaka
05.	Shri Manak Lal Chandak ,Advocate	S.B.Civil Misc. Tr. Appl. No.33/2016, Ankitan Chahar V/s Sunil	Mr. Raj Singh Chahar	Mr.
06.	Shri H S Balot,Advocate	S B C.M.A. 2392/2012, Narendra Kumar/ Smt. Sarla	Mr. Haidar Aga	Mr. -----



DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR